

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
NEW DELHI

Dated 18th May, 2016

M.A. No. 57 of 2016

in

E.A.No.20 of 2014 in

Broadcasting Petition No. 380 of 2011

R.K. Cable

...Petitioner

Vs.

M/s Media Pro Enterprise India Pvt. Ltd.

...Respondent

BEFORE:

HON'BLE MR. JUSTICE AFTAB ALAM, CHAIRPERSON

HON'BLE MR. B.B. SRIVASTAVA, MEMBER

For Petitioner/judgment debtor : None

For Respondent/deGREE holder : Mr. V. S. Dhillon, Advocate

ORDER

As requested by Mr. V.S. Dhillon, counsel for the decree holder, put up under the same head on 1.6.2016.

.....
(Aftab Alam)
Chairperson



.....
(B.B. Srivastava)
Member

/pkb/